

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2299  
ANSWERED ON:03.12.2002  
CONTRIBUTION OF STATES UNDER PMGSY  
K. FRANCIS GEORGE

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

he details of the contribution made by each State Government to the PMGSY fund from the cess on the diesel and petrol, and the allotment of funds to each State under the scheme since inception of this scheme, year-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

Government have levied an additional duty of Rs.1 per litre on the sale of Motor Spirit (MS) and High Speed Diesel (HSD), the proceeds of which accrue to the Central Road Fund. 50% of the proceeds from the Diesel cess has been earmarked for Rural Roads under the Central Road Fund Act. The State-wise release of funds since inception of the Pradhan Mantri Gram Sadak Yojana (PMGSY) is annexed.

Annexure

Statement showing the State/UT-wise release of funds under the PMGSY since inception

(Rs. in crore)

# States    Amount released (upto 28.11.02)

1 Andhra Pradesh	419.65
2 Arunachal Pradesh	85.95
3 Assam	155.00
4 Bihar	149.90
5 Chattisgarh	191.03
6 Goa	10.00
7 Gujarat	119.81
8 Haryana	55.18
9 Himachal Pradesh	132.36
10 Jammu & Kashmir	20.00
11 Jharkhand	230.05
12 Karnataka	208.94
13 Kerala	47.36
14 Madhya Pradesh	465.64
15 Maharashtra	264.71
16 Manipur	80.00
17 Meghalaya	80.67
18 Mizoram	46.46
19 Nagaland	45.28
20 Orissa	354.70
21 Punjab	79.66
22 Rajasthan	290.09
23 Sikkim	33.16
24 Tamil Nadu	187.82
25 Tripura	51.60
26 Uttar Pradesh	669.22
27 Uttaranchal	130.63
28 West Bengal	284.65

Total (States)    4889.52

Union Territories

29 A & N Islands    10.59

30 Dadra & Nagar Haveli 5.00  
31 Daman & Diu 5.00  
32 Delhi 5.00  
33 Lakshadweep 4.89  
34 Pondicherry 5.00

Total (UTs) 35.48

Grand Total 4925.00